

**Deferred Payments Protocols dated 30th April, 1981 and 23rd December, 1985 between
the Government of India and erstwhile USSR
A.P.(DIR Series) Circular No.14**

**RESERVE BANK OF INDIA
EXCHANGE CONTROL DEPARTMENT
CENTRAL OFFICE
MUMBAI 400001**

December 5, 2001

A.P.(DIR Series) Circular No.14

To
All Authorised Dealers in Foreign Exchange

Dear Sirs/Madam,

**Deferred Payments Protocols dated 30th April, 1981 and
23rd December, 1985 between the Government of India
and erstwhile USSR**

Attention of authorised dealers is invited to AP (DIR Series) Circular No.7 dated 1st October 2001 wherein the rupee value of the special currency basket effective from 20th September 2001 was indicated.

2. Authorised dealers are advised that a further change has taken place on 19th November 2001, and accordingly the rupee value of the special currency basket effective from 22nd November 2001, has been fixed at Rs.52.3956
3. Authorised dealers may bring the contents of this circular to the notice of their constituents concerned.
4. The directions contained in this circular have been issued under Section 10(4) and Section 11(1) of the Foreign Exchange Management Act, 1999 (42 of 1999).

Yours faithfully,
Grace Koshie
Chief General Manager